

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013**

**Dated : 28<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s GMR Gujarat Solar Power Pvt. Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.2  
Ms. Suparna Srivastava  
Mr. S.R. Pandey (Rep.) for R.1**

**ORDER**

The learned counsel for the Commission is filing the written submissions today after serving copy on the other side.

We have heard the learned counsel for the Commission for some time.

Post the matter for further submissions on **22.07.2014 at 12.30**

**p.m.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**